

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 159(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.11.2017**

NAME OF THE COMPANY: Mr. Ajay M. Patel & Ors. Vs. Arohi Polymers
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Uddyam Mukherjee, Advocate

For the Respondent (s): Dr. U. K. Choudhary, Sr. Advocate with
Ms. Aakansha Munjhal, Mr. Arvind Chare, Advocates
for R1-3

Mr. Darpan Wadhwa, Sr. Advocate with
Ms. Aakansha Munjhal, Mr. Arvind Chare, Advocates
for R7-8

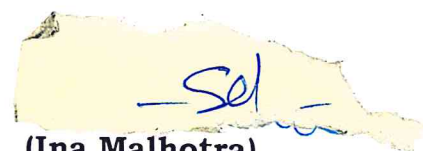
Mr. Manu Aggarwal, Advocate for R-5,6,9,10 & 11

ORDER

Re-notify this case on 29th November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)